## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### <u>PRINCIPAL BENCH</u> <u>2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> <u>DAILY CAUSE LIST DATED 18.01.2022 (TUESDAY)</u> <u>COURT –II (VIRTUAL MODE)</u>

<u>10:30 AM</u>

# In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 584 of 2021	Punjab National Bank Vs. Ashish Chhawchharia & Ors.	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia-R1 Aditi Deshpande-R3
2.	Comp. App. (AT) (Ins) No. 597 of 2021	Nagaragro Farmer Producer Company Ltd. Vs. Harneshwar Agro Products Power & Yeast (I) Ltd.	Shivek Trehan	CA Jigar Shah PCS Dhiren R Dave
3.	Comp. App. (AT) (Ins) No. 686 of 2021	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr.	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
4.	Comp. App. (AT) (Ins) No. 726 & 728 of 2021 & I.A No. 2562 of 2021	Ajay Vij & Anr. Vs. Abhishek Dutta Official Liquidator for Solutions Business Centre Pvt. Ltd. With	Ashish Upadhayay	Manish Parmar
5.	Comp. App. (AT) (Ins) No. 818-819 of 2021	Pankaj Gambhir & Ors. Vs. Abhishek Dutta	Pradeep Kumar Mishra	Sayli Petiwale Manish Parmar
6.	Comp. App. (AT) (Ins) No. 772 of 2021	Asit Kumar Jana Vs. Shanivi Construction Pvt. Ltd. & Anr.	Manisha Chaudhary	Sameer Rastogi Sabhya Jain-R1
7.	Comp. App. (AT) (Ins) No. 801 of 2021	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4

#### For Admission (After Notice)

8.	Comp. App. (AT)	Zee Entertainment Enterprise Ltd.	Nitesh Jain	Mahfooz Nazk
	No. 124 of 2021	Vs.		Amitabh Sinha-R4-9
		Invesco Developing Markets Fund &		Suhail Nanthani
		Ors.		Mumtaz Bhalla-R3
				Gaurav Mehta
				Mahesh Agarwal-R1
				& R2

### For Hearing

Comp. App. (AT) (Ins) No. 413 of 2021 (PH)	Damodar Valley Corporation Vs. Shriramrathi Steels Pvt. Ltd & Anr.	Madhumita Bhattacharjee	Ishaan Saha Kanchan Yadav-R2
Comp. App. (AT) (Ins) No. 1234 of 2019	Fort Gloster Industries Ltd (Cable Works) Sramik Karmachari Union (INTUC) & Ors. Vs. Resolution Professional, Gloster Ltd. & Ors.	Kunal Chatterji	Anand Varma-R1 Anil Agarwalla-R2 D.N. Sharma-R4
	With		
Comp. App (AT) (Ins) No. 1272 of 2019	West Coast Paper Mills Ltd. Vs. Bijay Murmuria, R.P. of Fort Gloster Industries Ltd. & Ors.	Siddartha Sharma	Anil Agarwal Dinkar Singh Anand Varma(RP)
	With		
Comp. App (AT) (Ins) No. 1338 of 2019	Gloster Ltd Vs. The resolution Professional, Fort Gloster Industries Ltd. & Anr.	Anil Agarwalla	Anil Agarwal Dinkar Singh Anand Varma(RP)
	With		
Comp. App (AT) (Ins) No. 1343 of 2019	Gloster Cables Ltd. Vs. Fort Gloster Industries Ltd. & Ors.	Varsha Banerjee	Anil Agarwal Dinkar Singh Anand Varma(RP)
	With		
Comp. App. (AT) (Ins) No. 714 of 2020	Fort Gloster Industries Ltd. (Cable Works) Sramik Karmachari Union (INTUC) Vs. Gloster Ltd. & Ors/	Kuntal Chatterji	Anil Agarwalla-R1 Anuj Singh-R2 Dinkar Singh-R3
Comp. App. (AT) (Ins) No. 234 of 2021	T.S. Murali & Anr. Vs. Liquidator of Helpline Hospitality Pvt.	G.S. Mathur	Sameer Rastogi Sarvesh Kashyap
	(Ins) No. 413 of 2021 (PH) Comp. App. (AT) (Ins) No. 1234 of 2019 Comp. App (AT) (Ins) No. 1272 of 2019 Comp. App (AT) (Ins) No. 1338 of 2019 Comp. App (AT) (Ins) No. 1343 of 2019 Comp. App. (AT) (Ins) No. 714 of 2020 Comp. App. (AT) (Ins) No. 714 of 2020	(Ins) No. 413 of 2021Vs. Shriramrathi Steels Pvt. Ltd & Anr.(PH)Fort Gloster Industries Ltd (Cable Works) Sramik Karmachari Union (INTUC) & Ors. Vs. Resolution Professional, Gloster Ltd. & Ors.Comp. App (AT) (Ins) No. 1272 of 2019West Coast Paper Mills Ltd. Vs. Bijay Murmuria, R.P. of Fort Gloster Industries Ltd. & Ors.Comp. App (AT) (Ins) No. 1338 of 2019Gloster Ltd Vs. SComp. App (AT) (Ins) No. 1338 of 2019Gloster Ltd Vs. The resolution Professional, Fort Gloster Industries Ltd. & Anr.Comp. App (AT) (Ins) No. 1343 of 2019Gloster Cables Ltd. Vs. Fort Gloster Industries Ltd. & Ors.WithComp. App (AT) (Ins) No. 1343 of 2019Fort Gloster Industries Ltd. & Ors.WithComp. App (AT) (Ins) No. 714 of 2020Fort Gloster Industries Ltd. (Cable Works) Sramik Karmachari Union (INTUC) Vs. Gloster Ltd. & Ors/Comp. App. (AT) (Ins) No. 234 ofT.S. Murali & Anr. Vs.	(Ins) No. 413 of 2021Vs. Shriramrathi Steels Pvt. Ltd & Anr.Bhattacharjee(PH)Shriramrathi Steels Pvt. Ltd & Anr.BhattacharjeeComp. App. (AT) (Ins) No. 1234 of 2019Fort Gloster Industries Ltd (Cable Works) Sramik Karmachari Union (INTUC) & Ors. Vs. Resolution Professional, Gloster Ltd. & Ors.Kunal ChatterjiComp. App (AT) (Ins) No. 1272 of 2019West Coast Paper Mills Ltd. Vs. Bijay Murmuria, R.P. of Fort Gloster Industries Ltd. & Ors.Siddartha SharmaComp. App (AT) (Ins) No. 1338 of 2019Gloster Ltd Vs. Gloster Ltd. & Anr.Anil AgarwallaComp. App (AT) (Ins) No. 1338 of 2019Gloster Cables Ltd. Vs. Fort Gloster Industries Ltd. & Arr.Varsha BanerjeeComp. App (AT) (Ins) No. 1343 of 2019Gloster Cables Ltd. Vs. Fort Gloster Industries Ltd. (Cable Works) Sramik Karmachari Union (INTUC) Vs. Gloster Ltd. & Ors.Varsha BanerjeeComp. App. (AT) (Ins) No. 714 of 2020Fort Gloster Industries Ltd. (Cable Works) Sramik Karmachari Union (INTUC) Vs. Gloster Ltd. & Ors/Kuntal ChatterjiComp. App. (AT) (Ins) No. 234 of Vs.T.S. Murali & Anr.G.S. Mathur

16.	Comp. App. (AT) (Ins) No. 752 of 2021	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha-R1 Raunak Dhillon-COC Pooja Mahajan-R3
17.	Comp. App. (AT) (Ins) No. 379 of 2021 & I.A No. 2204 of 2021	Nitin Pannalal Shah (Suspended Director of Simandar Broking Ltd.) Vs. Vipul H Raja & Ors.	Gaurav H Sethi	Vipul H. Raja Noman Singh Bagga Abhishek Swaroop Kiran Shah-R1
18.	Competition App. (AT) No. 11 of 2018	ITC Ltd. Vs. Competition Commission of India	Kanika Chaudhary Nayar	Samar Bansal
19.	Competition. App. (AT) No. 78 of 2019	Jaiprakash Associates Ltd. Vs. Competition Commission of India & Anr.	Ruchi Khanna	Ranjan Sardana
20.	Comp. App. (AT) No. 25 of 2021	Subham Construction Pvt. Ltd. Vs. Registrar of Companies, Orissa	Dhananjay Bhaskar Ray	Kamal Kant Jha-R1
21.	Comp. App. (AT) No. 41 of 2021	Shree Balaji (India) Pvt. Ltd. Vs. Registrar of Companies, Odisha	Dhananjay Bhaskar Ray	Kamal Kant Jha- COC Saurabh

Copy to: -

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

By order of Hon'ble Chairperson -sd/-Registrar